

(2022) 02 SIK CK 0037
In the Sikkim High Court
Case No : Writ Petition (C) No. 33 Of 2019

Sonam Doma Lepcha

APPELLANT

Vs

State Of Sikkim& Ors

RESPONDENT

Date of Decision : 25-02-2022

Acts Referred:

Citation : (2022) 02 SIK CK 0037

Hon'ble Judges : Meenakshi Madan Rai, J

Bench : Single Bench

Advocate : D.K. Siwakoti, Dr. Doma T. Bhutia, S.K. Chettri, Bhusan Nepal, A. Moulik, Ranjit Prasad

Judgement

Meenakshi Madan Rai, J

Amended Counter-Affidavits have been filed by Respondent No.3 and Respondent No.14.

Learned Additional Advocate General seeks time for filing of amended Counter-Affidavit on behalf of Respondents No.1 and 2.

Learned Senior Counsel Mr. A.Moulik also seeks some time to file amended Counter-Affidavit on behalf of Respondents No.4 to 13.

Let the amended Counter-Affidavits be filed by the Respondents No.1 and 2 and Respondents No.4 to 13 within four weeks, three weeks thereafter for amended Rejoinder, if any.

List on 20.04.2022.